COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

(Energy Conservation)

<u>APPEAL NO. 148 OF 2017 &</u> <u>I.A. NO. 379 OF 2017</u>

Dated: 13th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Suryalakshmi Cotton Mills Ltd. Appellant(s)

Vs.

Bureau of Energy Efficiency & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Abhay S. Undal

<u>ORDER</u>

Issue notice to the Respondents returnable on 08.08.2017. Dasti, in addition, is permitted.

List the matter on **08.08.2017**.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/hks